

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 109
IB-362/ND/2022
IA-4811/2022, IA-2557/2024

IN THE MATTER OF:
Indusind Bank Ltd.

... **Applicant/Petitioner**

Versus

M/s. Cloud 9 Projects Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 05.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the FC

:

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-4811/2022, IA/2557/2024: List on 11.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)